

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4253
ANSWERED ON 18TH JULY, 2019

REVENUE EARNING BY TOLL PLAZAS

4253. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of toll plazas functioning in the country, State/UT-wise including Gujarat;
- (b) the details of the revenue earned by these toll plazas during the last three years and the current-year, State/UT-wise including Gujarat;
- (c) whether the Union Government has received a proposal from the Government of Gujarat for shifting the toll plaza located at Mandal under district Tapi to 25-30 km away from its present location;
- (d) if so, the details and the present status thereof; and
- (e) the time by which it is likely to be shifted along with the steps taken/being taken by the Union Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) As on 30.06.2019, the State/UT-wise details of the number of fee plazas operational on National Highways in the country are at **Annexure-A**.
- (b) The State-wise details of the revenue earned by Government from fee plazas during the last three years and the current year are at **Annexure-B**.
- (c) to (e) Reference has been received in National Highways Authority of India from the Hon'ble MP, Shri Parbhubhai Vasava as also the Hon'ble Minister, Tribal Development, Forest, Women and Child Welfare, Government of Gujarat, Shri Ganpatbhai Vasava to shift the toll plaza which is under examination with National Highways Authority of India.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4253 FOR ANSWER ON 18.07.2019 ASKED BY SHRI PARBHUBHAI NAGARBHAI VASAVA REGARDING REVENUE EARNING BY TOLL PLAZAS

S. No.	State	Number of Fee Plazas
1.	Andhra Pradesh	43
2.	Bihar	19
3.	Chhattisgarh	06
4.	Delhi & EPE (Eastern Peripheral Expressway)	11
5.	Gujarat	36
6.	Haryana	18
7.	Jammu & Kashmir	04
8.	Jharkhand	05
9.	Karnataka	41
10.	Kerala	04
11.	Madhya Pradesh	45
12.	Maharashtra	49
13.	North-East	04
14.	Odisha	11
15.	Punjab	22
16.	Rajasthan	90
17.	Tamil Nadu	52
18.	Telangana	15
19.	Uttar Pradesh	55
20.	Uttarakhand	02
21.	West Bengal	17
	TOTAL	549

ANNEXURE-B

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 4253 FOR ANSWER ON 18.07.2019 ASKED BY SHRI PARBHUBHAI NAGARBHAI VASAVA REGARDING REVENUE EARNING BY TOLL PLAZAS

Revenue Collection Statement for the period from 2016-17 to 2018-19 (Rs./Crores)				
	State	2016-17	2017-18	2018-19
1	Andhra Pradesh	642.78	854.95	666.55
2	Bihar	193.40	287.80	349.80
3	Chhattisgarh	9.17	35.35	33.95
4	Gujarat	771.27	1086.93	1059.73
5	Haryana	0.20	77.13	401.60
6	Jammu & Kashmir	73.89	79.11	96.64
7	Jharkhand	174.18	236.32	262.14
8	Karnataka	443.47	569.06	557.86
9	Kerala	6.91	5.25	5.93
10	Madhya Pradesh	182.40	259.95	306.85
11	Maharashtra	246.71	312.27	292.39
12	North-East	39.55	47.63	56.69
13	Odisha	241.42	338.70	402.21
14	Punjab	143.89	141.74	272.00
15	Rajasthan	1202.90	1160.38	836.79
16	Tamil Nadu	769.38	886.75	1036.46
17	Telangana	232.85	304.43	324.82
18	Uttarakhand	1.86	0.16	3.71
19	Uttar Pradesh	1039.00	1332.48	1525.16
20	West Bengal	522.69	614.30	696.39
A	Total (Sl. No. 1 to 20)	6937.92	8630.69	9187.67
B	Revenue from Toll-Operate-Transfer (TOT) projects (upfront payment for 30 years)			9681.50
C	User fee revenue amounting to Rs 2507.68 crore has been collected on National Highways in the Financial Year 2019-20 (upto June, 2019).			
